

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:719

ANSWERED ON:28.11.2005

DAMAGE DUE TO INSECT MENACE

Agarwal Shri Dharendra;Chavda Shri Harisinh Pratapsinh

Will the Minister of AGRICULTURE be pleased to state:

(a) the schemes formulated by the Government to provide relief to the farmers suffering losses due to insect menace during the current financial year, State-wise; and

(b) the total loss to the farmers as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): The 12th Finance Commission has included 'Pest Attack' as a natural calamity for which relief expenditure can be incurred from Calamity Relief Fund (CRF) & National Calamity Contingency Fund (NCCF).

(b): No claim for assistance under CRF or NCCF has so far been received for providing relief to farmers whose crops have been damaged due to pest attacks.